

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 16**

**IA No. 553/23, 1428/23, 1937/23  
1939/23**

**In  
CP (IB) No. 173/Chd/Pb/2020  
(Admitted)**

**Under Section 99 & 19(2) & 66 IBC 2016**

**In the matter of:-**

Aman Bajaj, Proprietor of  
M/s Jagir Chand Sham Sundar

Vs.

...Petitioner-Operational Creditor

Ram Lal Aneja Food Private Ltd.

...Respondent-Corporate Debtor

**Present:** Mr. Mayank Mathur, Advocate for the applicant in all IAs.  
Mr. G.S. Sarin, PCS for Respondent.

**IA No. 1428/23.**

The present application has been filed under Section 66 of the Insolvency and Bankruptcy Code, 2016 read with Section 60(5)(A) and Section 252(2)(i) of the Insolvency and Bankruptcy Code, 2016. Mr. G.S. Sarin, PCS appeared on behalf of respondent is ready to accept the notice.

Let reply be filed by learned counsel for the respondent within two weeks after receipt of notice with a copy in advance to the counsel opposite. Rejoinder thereto, if any, be filed within two weeks thereafter with a copy in advance to the counsel opposite. List on 06.10.2023.

**IA Nos. 553/23**

The present application has been filed under Section 19(2) of the Code for seeking information from respondents as mentioned in Annexure-3 of the present

application. Learned Authorized Representative on behalf of respondents undertakes to provide the said information to the applicant. Keeping in view the statement made by learned counsel for the applicant. The present application i.e. IA No. 553/2023 is rendered infructuous and disposed of accordingly.

**IA No. 1937/23**

The present application has been filed for placing on record the progress report from 15.06.2023 to 30.06.2023. The same is taken on record subject to just exceptions. Thus, IA No. 1937/2023 is disposed of accordingly.

**IA No. 1939/23**

The present application has been filed for placing on record the progress report from 01.07.2023 to 15.07.2023. The same is taken on record subject to just exceptions. Thus, IA No. 1939/2023 is disposed of accordingly.

Sd/-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

August 24, 2023  
PKA

Sd/-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**